

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7339/2022

REKHA SINGH

Petitioner(s)

VERSUS

THE STATE OF UP & ORS.

Respondent(s)

(IA No.79710/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.79709/2021-EXEMPTION FROM FILING O.T. and IA
No.79713/2021-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 26-08-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Kumar Singh, AOR
Mr. Yatharth Singh, Adv.
Mr. Divesh Kr. Tiwari, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Delay in filing spare copies is condoned.

Registry to issue notice.

List again on 12.10.2022.

S.P.S. LALER
Registrar